

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION No. 293
ANSWERED ON 05/02/2024

PCPIR Policy with special reference to Paradip, Odisha

293. Dr. Sasmit Patra:

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the salient features of the new Petroleum, Chemicals, and Petrochemicals Investment Region (PCPIR) Policy;
- (b) the present status of operations in the Indian Oil Corporation Limited (IOCL) Paradip and PCPIR regions in Paradip; and
- (c) the details of future plans for the development of the IOCL Paradip and PCPIR regions in Paradip.

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI RAMESWAR TELI)

(a) : Government notified the PCPIR Policy, 2007 to attract investment in Petroleum, Chemicals & Petrochemicals and for generation of employment in specifically delineated investment regions for this purpose. A PCPIR is a combination of production units, public utilities, logistics, environmental protection mechanisms, residential areas and administrative services. Each PCPIR would have a refinery/ petrochemical feedstock company as an anchor tenant.

(b) & (c) : The anchor tenant for the development of PCPIR in Kendrapara and Jagatsingpur districts of Odisha is Indian Oil Corporation Limited (IOCL) which owns and operates Paradip refinery of 15 Million Metric Tonnes Per Annum (MMTPA) capacity. In order to promote plastic based industries, IOCL has partnered with Odisha Industrial Infrastructure Development Corporation (IDCO) as supporting equity partner in "Paradeep Plastic Park Limited" wherein one 680 Kilo Ton per Annum (KTA) Polypropylene (PP) plant and one 357 KTA Mono Ethylene Glycol (MEG) plant have already been commissioned. As per information compiled by the Department of Chemicals & Petrochemicals, so far Investments worth Rs. 73,518 Crore have been made in Odisha PCPIR resulting in employment of about 40,000 people.
